

from villages to towns and cities of other districts to take out their livelihood. Even district water is a scarce commodity, not to speak of potable water supply to villages, the increase in deaths due to gastro-enteritis is the indicator of this fact. The reasons for this migration are many and varied e.g. lack of proper education and awareness among the poor, lack of assured support to these families living on weaving, fishing and other agro-based works, meagre facilities for self-employment and training, lack of pucca irrigation facilities due to non-completion of minor, medium and major projects, lack of industrial development and lack of encouragement to investors.

Since the district is agro-based, if the farmers are assisted, supported and all facilities are provided to them, the miseries of the labour force and other working classes like weavers etc., would be automatically ameliorated.

(iii) *Need to set up a Central Coordination Committee for coordination amongst different agencies in regard to the Kumbh Fair in Ujjain in April, 1992*

[Translation]

SHRI SATYANARAYAN JATIYA :
Mr. Speaker, Sir, I want to draw the attention of the House to a matter of urgent public importance and would submit to the hon. Prime Minister that the 'Sinhastha Kumbh Mela' is to be celebrated in Ujjain in April, 1992. The world famous Kumbh Mela is a symbol of our cultural bond where lakhs of people including foreigners gather. More than one crore people are expected to assemble in Ujjain on this occasion. Its success largely depends on the Central assistance. All the departments, particularly those under Food and Civil Supplies and Public Distribution System, Information and Broadcasting, Civil Aviation and Tourism, Petroleum and Natural Gas, Railways, Health and Family Welfare, Urban Development, Welfare, Communications, Home, Water Resources and Surface Transport Ministries have to play an important role.

Therefore, to ensure the success of this Mela a Coordination Committee comprising Members from the concerned ministries should be constituted at the departmental level to help the apex body viz., 'Sinhastha Ayojan Smiti' constituted at the State level.

(iv) *Need to check illegal felling of trees in Gujarat*

SHRI CHANDUBHAI DESHMUKH (Bharuch) : Mr. Speaker, Sir, Inspite of a ban on felling of trees for five years, imposed by Government of Gujarat, there has been a large scale illegal felling of trees. In Bharuch district alone trees worth Rs. 22 crores have been cut down in the forests and in Surat district over one lakh thirty thousand trees have been illegally cut down. All this continued in spite of the ban on felling of trees. This ban has brought about 3 lakh tribals of Gujarat, who earn their livelihood through Forest Societies, on the brink of Starvation. I, therefore, request the Government to solve the problem without any delay and take stern action against those responsible for illegal felling of trees.

(v) *Need to provide help to Uttar Pradesh Government for curbing the growing activities of terrorists.*

SHRI MOHAN SINGH (DEORIA) :
Mr. Speaker Sir, there is a sudden spurt in terrorist activities in Shahjahanpur, Lakhimpur, Nainital, Rampur and Moradabad districts of Uttar Pradesh. On 12-13 July, on the border of Pilibhit and Shahjahanpur district the terrorists threw bombs and killed four Police personnel including an SSP and they decamped with an AK-47 rifle and a wireless set. There have been many similar incidents in the past as well. The 'Terai' region of Uttar Pradesh has become a heaven for Jammu Kashmir Liberation Front Extremists, Sikh extremists and ULFA extremists. The State Government is planning to deploy 63 anti-bomb squads to check their activities. The proposal for help in this regard is under consideration of the Central Government. It is requested that the Centre may provide adequate